

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ADDITIONAL BENCH
ALLAHABAD.

DATED THIS THE 5th June, 1997.

CORAM: Hon'ble Mr. D.S. Baweja, AM.

Review application No: 60 of 1997.

(On behalf of Bharatji Singh..applicant)
in

Original application No: 277 of 1995.

Bharat Ji Singh retired Yardmaster,
son of Late Sri Behari Singh, resident
of village: and Post Maniar, Uttar Tola,
district: Ballia.

... Applicant.

(C/applicant Sri O.P. Khare)

VERSUS:

1. Union Of India through the
Divisional Railway Manager, North
Eastern Railway, Varanasi.

2. The Divisional Accounts officer,
North Eastern Railway, Varanasi.

... Respondents.

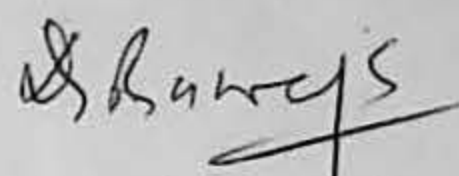
(C/respondents: Sri A.K. Saur.)

This Review application has been filed with a prayer to review and modify the order dated 25.2.97 in OA 277 of 1995 allowing payment of Rs 29150 being the amount of Death Cum Retirement Gratuity (DCRG).

- 2 We have carefully gone through the pleadings made base on which the review of the decision dated 25.2.97 is sought. The pleadings made have been already considered in the judgement. As regards the plea that no time was allowed for filing rejoinder reply to the supplementary counter reply, on perusal of the record, he found that this contention was not tenable. He note the supplementary counter reply was served on the applicant on 1.11.96. The date of hearing on 7.11.96, as rejoinder reply to the ^{also} name had been filed further on the date of hearing, the learned Counsel for the applicant did not seek any time for filing rejoinder reply and argued his case. Further ex-parte proceedings under the Public Premises (Eviction of unauthorised occupants) (1971) was not ^{the} issue in challenge in the application.

and the submissions made in the Review application with regard to the same have no relevance. Keeping these facts in view, I do not find any valid grounds warranting review of the decision dated 25.2.97

3. In the result of the above, the Renew application is devoid of merit and the same is accordingly dismissed. No order as to costs.


Member (A)